

be made to induce a change in their traditional way of agriculture. Possibility of growing new crops like soyabean, cotton, linseed, papaya and potatoes etc. would be explored. Emphasis for creation of additional employment potential through encouragement of cottage and small scale industries—both based on agro and minor forest, as well as by encouraging poultry keeping, duck and goat rearing etc. would be given. Steps for improvement of cattle wealth and development of inland fisheries would be taken up. These activities would be supported by training programmes. The existing credit-cum-marketing organization would be strengthened. Programmes of general education, medical health and drinking water supply would also be included. Administrative organization in tribal areas would be suitably modified and strengthened with a view to meet the needs of the tribal people.

(c) The sub-plan is being revised in the light of the comments made by the Planning Commission at the time of discussions on Annual Plan for 1975-76.

Promulgation of Ordinances

5645. SHRI MADHU LIMAYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have carried out or intend to carry out a review of the exercise of the ordinance making power of the President and Governors in the 25 years of the Republic;

(b) if not, the reason for not doing this;

(c) the total number of ordinances issued by the Governors in the various States and the President after March, 1971;

(d) how many of these ordinances have been replaced by Acts of the Legislatures and how many have been allowed to lapse; and

(e) how many of these ordinances have been re-promulgated and each for how many times?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No Sir.

(b) No occasion has arisen so far necessitating such a review.

(c) to (e). The President promulgated 50 Ordinances during the period between April, 1971 and March, 1975. Only two of these Ordinances have lapsed and the rest have been replaced by Acts.

The information in regard to the Ordinances promulgated by Governors is being collected and will be laid on the Table of the House.

Assault on Harijan Girls at Tilambatar under Sarwan Police Station, Santhal Pargana, Bihar

5646. SHRI MADHU LIMAYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister has received any complaint about the assault on two minor Harijan girls by two persons, including one policeman at Tilambatar under Sarwan Police Station, Santhal Pargana, Bihar;

(b) whether any inquiry was held by the Deputy Superintendent of Police or any other police officer;

(c) if so, the results thereof; and

(d) the penal or other action taken against the culprits?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) to (d). Facts are being ascertained from the State Government.